EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors)Date of Commencement of CIRP; 28th March 2024;

List of Creditors as on 28th April, 2025

0.00 ·				Name of creditor	
	-			Identificati on No.	
				Date of receipt	De
				Amount Claimed	Details of claim received
				Nature of Claim	
0.00				Nature of Amount of claim Claim admitted	
0.00				Amount covered Amount by security covered by interest Gaurancee	Details of claim admitted
				Amount covered by Gaurantee	
				Whether related party?	
				% of Voting in CoC	
				Amount of continge nt claim	
				Amount of any mutual Amo Amount of any mutual Amo I voting in claim may be sett adu CoC off	
				nined in not in not	
				Amount of clain under verification	
				Remarks, if any	

